

of enhanced compensation payable to the kudukidappakar; under the provisions of the Kerala Land Reforms Act was made available to the State Government recently. The "Un-employee's Association of Shipyard Evicted People Cochin", however, submitted a Memorandum seeking assistance in regard to direct appointments. In this regard it is understood that to the extent possible and subject to their being otherwise suitable, the evictees from the shipyard site will be given preference by the Employment Exchange in forwarding names to the Project Organisation. In fact some evictees have already been recruited and appointed in the shipyard.

**Demand for Increase in Project Allowance
by the Tuticorin Harbour Project
Workers' Union**

721. SHRI DASARATHA DEB : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether Government have received any memorandum from the Tuticorin Harbour Project Workers' Union demanding increase in Project Allowance ;

(b) whether any steps have been taken by Government to meet their demands ; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a): Yes. A representation was received from the Tuticorin Harbour Project Aluvular Sangam, Tuticorin in March, 1970 for restoring the project allowance which was reduced to 5% of pay from 14,1970 from the original rate of 10% of pay.

(b) and (c). Project allowance is intended to compensate the employees for

the absence of basic amenities in large scale construction projects. With the gradual provision of the basic amenities, the intention is also to reduce the quantum of project allowance and it is to be ultimately abolished with the provision of complete amenities. Basic amenities like staff quarters, rail approach roads, water supply etc. have now been provided in the Tuticorin Project area. Other amenities including availability of commodities at fair price have also been provided. Originally, the project allowance was sanctioned with effect from 1.5.1964. The Project allowance was reduced with effect from 1.4.1970 since some of the amenities had been provided.

Institutions Receiving American Aid

722. SHRI DASARATHA DEB : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) the total number of Institutes of higher education and research which have received American Governmental and private aid in Delhi from April, 1968 to 31st March, 1971 ;

(b) the details thereof ;

(c) whether Government have taken any steps to control and check the use of the funds ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D.P. YADAVA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

**Orders placed for two ships with
British Shipyard**

723. SHRI SAMAR MUKHERJEE : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWA-

HAN MANTRI) be pleased to state :

(a) the reason why the Shipping Corporation of India has been allowed to place orders for two ships on a British Shipyard although East European countries are willing to receive orders for ships against rupee payment, and

(b) the reasons for allocation of Rs 20 97 crores out of the UK Project aid to India for the order of these ships considering that in view of our foreign exchange difficulties the orders could have been placed with the East European countries ?

MINISTER OF PARLIAMINARY AFFAIRS, AND SHIPPING AND TRANS-PORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) (a) Possibilities of placing orders on East Europe in Shipyard are being availed of to the fullest extent, in the light of the ability and willingness of those yards to take orders for ships of the kind we need on acceptable payment and delivery terms. However, considering the magnitude of the shipping tonnage that has to be acquired, orders for ships have necessarily to be placed in a large number of countries including both West and East European countries.

(b) Apart from what has been stated in reply to (a) above, it may be added that British aid is extended to us on very soft terms and the allocation of a portion of it for the purchases of ships represents a very good use of that aid in the context of our foreign exchange difficulties.

Inquiry into the working of private Companies

724 **SHRI SHYAMANANDAN MISHRA** Will the Minister of COMPANY AFFAIRS (KAMPANY KARYA MANTRI) be pleased to state

(a) the number of enquiries held and completed into the affairs of private companies during the last three years with the names of those companies and

(b) the action taken by Government on the finding and recommendations made as a result of these enquiries ?

THE MINISTER OF COMPANY AFFAIRS (KAMPANI KARYA MANTRI) (SHRI RAGHUNATHA REDDY) (a) and (b) Information is being collected and it will be laid on the Table of the House

Ratio between Highest and Lowest Income in India

725 **SHRI SHYAMNANDAN MISHRA** Will the Minister of FINANCE be pleased to state

(a) whether Government propose to appoint an expert committee to fix the ratio between the lowest and the highest income that should be permitted to prevail in the country, and

(b) Government's view on the Mathai Fixation Enquiry Commission's recommendations in this regard ?

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT RAO CHAVAN) (a) No, Sir

(b) The Taxation Enquiry Commission had suggested that there should be a ceiling on net personal incomes after tax which should not generally exceed thirty times the prevailing average family income in the country and that this objective should be achieved by stages over a period of time. The Commission had also expressed the view that the accomplishment of this objective must be related to an integrated approach along several directions, and this should embrace not only charges in fiscal policy but also an acceleration of the tempo of economic development and a widening of employment and production opportunities. The Government is in broad agreement with this approach.

Loss suffered by Air India in February, 1971.

726. **SHRI C. CHITTIBABU** ; Will